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Title: Need for a comprehensive legislation to safeguard the interests of workers engaged in unorganized sector.

DR. SUJAN CHAKRABORTY (JADAVPUR): Mr. Speaker, Sir, please give me one minute.

Sir, on the 8<sup>th</sup> August, there was a nation-wide strike. The issue is very serious.

MR. SPEAKER: It is always serious.

DR. SUJAN CHAKRABORTY : The number of unorganized workers is also increasing. During 1991, the percentage of unorganized workers was 90 per cent, and now it is already 93 per cent. Mostly, they are below poverty line. Normally, almost they do not have labour laws applicable to them. There is almost no social security. Therefore, I would request, through you, firstly, to ensure that by the Eleventh Plan, at least, three per cent of our GDP should be expended for the interest of the unorganized workers.

And, secondly, if we can, the Government should enact law on the welfare of unorganized workers and on the unorganized agricultural labourers. Thank you.

MR. SPEAKER: Now, Shrimati Jhansi Lakshmi.

चौधरी विजेन्द्र सिंह (अलीगढ़): अध्यक्ष महोदय, एक मिनट हमारी बात सुनिए।

MR. SPEAKER: If you disturb me, then I have to take some action. Your matter is not permissible. I will not allow. It is a State matter. Please sit down.

चौधरी विजेन्द्र सिंह : अध्यक्ष महोदय, किसान मर जाएंगे...(व्यवधान)

MR. SPEAKER: Acquisition of land by the State is not a Centre matter.

चौधरी विजेन्द्र सिंह : यह सेंटर का मैटर है।...(व्यवधान)

MR. SPEAKER: I am sorry please. If you argue with me, then I will not allow.

चौधरी विजेन्द्र सिंह : मेरी पर्सनल रिवेस्ट है। हमें बार-बार रिवेस्ट करनी पड़ती है। ...(व्यवधान)

MR. SPEAKER: No, I cannot. This is not the time to argue with me.

चौधरी विजेन्द्र सिंह : आप इधर देखते नहीं हैं, नए मੈम्बर को टाइम नहीं देते हैं।

अध्यक्ष महोदय : आप हमें हटाने के लिए बोलिए।

चौधरी विजेन्द्र सिंह : हम कभी-कभी टाइम मांगते हैं, आप देते नहीं हैं।

अध्यक्ष महोदय : आप बोलते रहिए but not on this matter. Everything will be deleted.

चौधरी विजेन्द्र सिंह : यह अच्छी बात नहीं है।

अध्यक्ष महोदय : आप कह देते हैं यह स्टेट मैटर नहीं है, सेंटर का मैटर है, इसे हमें मानना होगा।

चौधरी विजेन्द्र सिंह : हम अपने स्टेट की समस्या नहीं बोलेंगे? हम यहां किसलिए आते हैं? हमें जनता ने चुनकर भेजा है।...(व्यवधान)

**13.03 hrs.**

(Chaudhary Bijendra Singh then left the House)

MR. SPEAKER: If it is permitted, it will be taken up after six o' clock. Yes, you can walk out.

Now, Shrimati Jhansi Lakshmi. She is also a new comer. I decide on the basis of the subject. It was decided that only five matters will be taken up. I have already allowed at least 17 to 18 matters, and how much time was wasted.

It is very easy to accuse the Chair. Get somebody here and I am quite willing to go away immediately. I do not mind. I never came here on my asking. It is very easy to make allegations.